|                     |                        |           | 1         | 2         |  |
|---------------------|------------------------|-----------|-----------|-----------|--|
| 1                   | 2                      | 3         | 4         | 5         |  |
| D. Small States/UTs |                        |           |           |           |  |
| 30.                 | Andaman and Nicobar    | =         | =         | -         |  |
| 31.                 | Chandigarh             | 23.91     | -         | -         |  |
| 32.                 | Dadra and Nagar Haveli | =         | 16.86     | 16.86     |  |
| 33.                 | Daman                  | =         | =         | -         |  |
| 34.                 | Delhi                  | 180.23    | =         | =         |  |
| 35.                 | Lakshadweep            | =         | -         | =         |  |
| 36.                 | Puducherry             | 76.77     | 84.53     | 84.54     |  |
|                     | Sub Total              | 280.91    | 101.39    | 101.40    |  |
|                     | Grand Total (A+B+C+D)  | 21,147.02 | 23,330.51 | 27,477.76 |  |

[15 December, 2015]

Unstarred Questions 295

Note: SPIP-State Programme Implementation Plan.

Written Answers to

## Nursing colleges in the country

1904. SHRI T.K. RANGARAJAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the total number of nursing colleges in India, State-wise;
- (b) out of this, the number of those managed by Government and those managed by private sector;
- (c) whether Government has received any adverse report about the quality of education imparted in these institutions; and
  - (d) if so, the action taken by Government on such adverse report?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) The total number of nursing colleges in the India is1756 out of which 121 colleges are in Government Sector and 1635 colleges are in Private Sector. State- wise details are given in the Statement (See below).

- (c) and (d) Imparting the quality of education in the Nursing Sector is an ongoing process. However, Indian Nursing Council has taken proactive steps to improve the quality of Nursing education.
  - (i) Institution shall have its own 100 bedded hospital.
  - (ii) Institution shall have own building within two years of the establishment.

- (iii) Pre-service training is provided i.e., 165 ANM tutors have been trained in 06 weeks module to enhance their effective teaching skills, skilled birth attendance, integrated management of Neonatal and Childhood illness, prevention of reproductive tract infections including prevention of Parent of Child Transmission of HIV, Family Welfare Services, quality improvement in nursing education using Standards Based Management and Recognition (SBMR) approach.
- (iv) Renewals are issued every year after scrutinizing the documents with respect to INC norms.
- (v) Surprise inspections of institutions are conducted.
- (vi) Faculty details are updated on the website by the institution.

Statement
State-wise and sector-wise number of institution of B.Sc (N)

| States                       | Institutions |         | Total        |
|------------------------------|--------------|---------|--------------|
|                              | Government   | Private | Institutions |
| 1                            | 2            | 3       | 4            |
| Andaman and Nicobar          | 0            | 0       | 0            |
| Andhra Pradesh and Telangana | 15           | 216     | 231          |
| Arunachal Pradesh            | O            | 1       | 1            |
| Assam                        | 4            | 6       | 10           |
| Bihar                        | 1            | 4       | 5            |
| Chandigarh                   | 2            | 0       | 2            |
| Chhattisgarh                 | 8            | 73      | 81           |
| Dadra and Nagar Haveli       | 1            | 0       | 1            |
| Daman and Diu                | 0            | 0       | 0            |
| Delhi                        | 7            | 4       | 11           |
| Goa                          | 1            | 2       | 3            |
| Gujarat                      | 8            | 48      | 56           |
| Haryana                      | 1            | 32      | 33           |
| Himachal Pradesh             | 1            | 18      | 19           |
| Jammu and Kashmir            | 2            | 4       | 6            |
| Jharkhand                    | 1            | 8       | 9            |
| Karnataka                    | 10           | 318     | 328          |

| Written Answers to | [15 December, 2015] | Unstarred Questions 297 |      |
|--------------------|---------------------|-------------------------|------|
| 1                  | 2                   | 3                       | 4    |
| Kerala             | 8                   | 123                     | 131  |
| Madhya Pradesh     | 4                   | 144                     | 148  |
| Maharashtra        | 6                   | 94                      | 100  |
| Manipur            | 1                   | 5                       | 6    |
| Meghalaya          | 1                   | 1                       | 2    |
| Mizoram            | 2                   | 0                       | 2    |
| Nagaland           | 0                   | 1                       | 1    |
| Odisha             | 1                   | 18                      | 19   |
| Puducherry         | 2                   | 13                      | 15   |
| Punjab             | 5                   | 95                      | 100  |
| Rajasthan          | 8                   | 151                     | 159  |
| Sikkim             | 1                   | 1                       | 2    |
| Tamil Nadu         | 5                   | 169                     | 174  |
| Tripura            | 0                   | 4                       | 4    |
| Uttar Pradesh      | 5                   | 60                      | 65   |
| Uttaranchal        | 1                   | 11                      | 12   |
| West Bengal        | 9                   | 11                      | 20   |
| Grand Total        | 121                 | 1635                    | 1756 |

Shortage of staff enrolled under NRHM

1905. SHRI MD. NADIMUL HAQUE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the proportion of human resource/staff compared with patients is significantly low under the NRHM scheme;
  - (b) if so, the details thereof and the reasons therefor;
- (c) the details of human resource/staff presently enrolled and required in Subcentres, PHCs and CHCs for last three years, State-wise; and
- (d) the corrective measures being taken by Government to combat the shortage of staff at the centres?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) Public health being a state subject, the primary